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# The Gujarat Government Gazette

## EXTRAORDINARY

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Separate paging is given to this Part in order that it may be filed as a Separate Compilation.

#### PART IV-B

Rules and Orders (Other than those published in Parts I, I-A, and I-L) made by the Government of Gujarat under the Gujarat Acts

#### GENERAL ADMINISTRATION DEPARTMENT

##### Notification

Sachivalaya, Gandhinagar, 13<sup>th</sup> April, 2016.

#### Gujarat (Right Of Citizens to Public Services) Act, 2013

No: GS/27/2016/NAP-102013/1443/ARTD-4:- In exercise of the powers conferred by section 12 of the Gujarat (Right Of Citizens to Public Services) Act, 2013 (Guj. 16 of 2013) (herein after referred to as 'the said Act'), the Government of Gujarat hereby constitutes the following State Appellate Authorities as specified in column 3 of the Schedule appended hereto and specified the department as shown against each of them in column 2 of the said schedule to exercise the powers conferred on or imposed upon and to perform functions assigned to the Authority under the said Act:

Provided that such State Appellate Authorities shall exercise such appellate powers over the decisions or otherwise of the designated authority or designated authorities who has or have been appointed as such in their respective departments as specified in column 2 of the said Schedule:

Provided further that in case where there are more than one Additional Chief Secretaries//Principal Secretaries/Secretaries in the same department, then, the appeal in question shall be preferred to such officer who is dealing with the concerned subject for which an appeal is preferred.

## SCHEDULE

Sr. No	Name of the Department	State Appellate Authority
1	2	3
1	Finance Department.	Additional Chief Secretary/ Principal Secretary/Secretary
2	Women and Child Development Department.	Additional Chief Secretary/ Principal Secretary/Secretary
3	Narmada, Water Resources, Water Supply and Kalpsar Department.	Additional Chief Secretary/ Principal Secretary/Secretary
4	Forest and Environment Department.	Additional Chief Secretary/ Principal Secretary/Secretary
5	Food, Civil Supply and Consumers Affairs Department.	Additional Chief Secretary/ Principal Secretary/ Secretary
6	Agriculture and Co-operation Department.	Additional Chief Secretary/ Principal Secretary/Secretary
7	Ports and Transport Department.	Additional Chief Secretary/ Principal Secretary/Secretary
8	Panchayat, Rural Housing and Rural Development Department.	Additional Chief Secretary/ Principal Secretary/Secretary
9	Tribal Development Department.	Additional Chief Secretary/ Principal Secretary/Secretary
10	Home Department.	Additional Chief Secretary/ Principal Secretary/Secretary
11	Health and Family Welfare Department.	Additional Chief Secretary/ Principal Secretary/Secretary
12	Labour and Employment Department.	Additional Chief Secretary/ Principal Secretary/Secretary
13	Social Justice and Empowerment Department.	Additional Chief Secretary/ Principal Secretary/ Secretary
14	Urban Development and Urban Housing Department.	Additional Chief Secretary/ Principal Secretary/ Secretary
15	Revenue Department	Additional Chief Secretary/ Principal Secretary/Secretary
16	Industries and Mines Department.	Additional Chief Secretary/ Principal Secretary/Secretary
17	Energy and Petrochemicals Department.	Additional Chief Secretary/ Principal Secretary/Secretary
18	Information and Broadcasting Department.	Additional Chief Secretary/ Principal Secretary/Secretary
19	Sports, Youth and Cultural Activities Department.	Additional Chief Secretary/ Principal Secretary/Secretary

By order and in the name of the Governor of Gujarat,

**VIPUL MITTRA,**  
Principal Secretary to Government.